NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 100(ND)/2016

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE COMPANY: Mr. Gyan Prakash Sharma V/s. M/s. S.R.G. Polypet Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242

NAME S.NO.

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s):

Mr. Mansumyer Sigh, Advocate

For the Respondent (s): Mr. Rajan Khanna, Advocates for R-3 & 4

Mr. Rohan Yadav, for R-13

Mr. Pankaj Bhagat, Advocate for R-9

ORDER

Ld. Counsel for the applicant prays for a disposal of his application. Written submissions with reference to the page numbers to be filed by both the parties.

To come up for final hearing on 20th November, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)